

10.08.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI

Proceedings against accused Uttam Chand Surana (A-1) already stand abated vide order dated 19.07.2018

Accused G.C.Aggarwal (A-2) has already been declared P.O. Vide order dated 02.11.2018

Sh. Abhishek Prasad, Ld. Counsel for accused A-6

Sh. R.S. Ahuja, Ld. Counsel for accused A-7, A-8, A-9 and A-10

Accused Shakuntala Joshi, Vipin Kumar Jain and Satyaveer Malik in person

This case has been taken up through video conferencing via Cisco Webex app.

Matter is pending for prosecution evidence. However, in terms of administrative orders of Hon'ble High Court, presently evidence is not being recorded due to Covid pandemic.

Put up for same purpose on 14.09.2020.

(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
10.08.2020